

Notifications of the Ministry of External Affairs (Legal and Treaties Division)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): Sir, I beg to lay on the Table, under section 35 of the Extradition Act, 1962, a copy each in English and Hindi of the following Notifications of the Ministry of External Affairs (Legal and Treaties Division):—

(i) G.S.R. No. 415(E), dated the 28th April, 1987, regarding inclusion of certain offences under section 128 or sections 221 to 225 or section 327 or section 328 of Indian Penal Code to be treated as extradition offences within the meaning of the Extradition Act, 1962.

(ii) G.S.R. No. 720(E) dated the 19th August, 1987, publishing Corrigendum to the Government Notification G.S.R. No. 415(E), dated the 28th April, 1987. [Placed in Library. See No. LT-87 for (i) and (ii)].

I. Report and Accounts (1986-87) of the Uranium Corporation of India Limited, Singhbhum (Bihar) and related papers.

II. Report and Accounts (1986-87) of the Indian Rare Earths Limited, Bombay and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): Sir, I beg to lay on the Table—

1. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(I) (a) Twentieth Annual Report and Accounts of the Uranium Corporation of India Limited, Singhbhum (Bihar), for the year 1986-87, together with the Auditors' Report on the Accounts and

the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. Placed in Library. See LT-1556/87 for (a) and (b).

(ii) (a) Thirty-seventh Annual Report and Accounts of the Indian Rare Earths Limited, Bombay, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. (Placed in Library. See No. LS-5157/87 for (a) and (b).]

I. Report and Accounts (1986-87) of the Physical Research Laboratory, Ahmedabad and related papers.

II. Report and Accounts (1986-87) of the Raman Research Institute, Bangalore and related papers.

III. Report and Accounts (1986-87) of the Centre for Electronics Design and Technology, Aurangabad and related papers.

IV. Report and Accounts (1986-87) of the National Remote Sensing Agency, Hyderabad and related papers.

SHRI K. R. NARAYAN: Sir, I also beg to lay on the Table. A copy each (in English and Hindi) of the following papers:—

(I) (a) Annual Report and Accounts of the Physical Research Laboratory, Ahmedabad, for the year 1986-87, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-5155/87 for (a) and (b).]

(II) (a) Annual Report and Accounts of the Raman Research Institute, Bangalore, for the year 1986-87, together with the Audit Report on the Accounts.